

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016  
APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015  
**AND**  
APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015**

**Dated: 8<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**M/s National Aluminium Company Ltd. ...Appellant(s)  
Vs.  
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Gupta, Sr. Adv.  
Mr. Abhishek Gupta  
Mr. Mukul Gupta

Counsel for the Respondent(s) : Mr. G. Umamathy  
Mr. Rutwik Panda  
Ms. Anshu Malik for R-1

Ms. Mandakin Ghosh  
Ms. Ritika Singhal  
(in A.No. 260 of 2015)

**ORDER**

We have heard Mr. Ashok Kr. Gupta, learned senior counsel appearing for the appellant in all these appeals and Ms. Ritika Singhal, learned counsel appearing for Respondent No.3 in Appeal No. 260 of 2015.

List these matters for further hearing on **18.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**